

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.212 of 2015 & IA No. 277 of 2016 and Appeal No.282 of 2015

Dated: 11th August, 2016

In the matter of :

Appeal No.212 of 2015 & IA No. 277 of 2016

West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

Appeal No.282 of 2015

West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on **02nd November, 2016.**

Court Master